

Major Advocacy Programmes of CCI January – March 2017

1. Mr. V. P. Mishra, Director (Law) and Mr B. Naveen Kumar, DD (Law), conducted the training sessions during the Two One-day Training Programmes on “Nuances of the Principles of Competition” for the newly recruited Judicial Officers and District Judges respectively, at Odisha Judicial Academy during 6th - 7th January 2017 at Cuttack.
2. Mr Devender Kumar Sikri, Chairperson, Mr S. L. Bunker, Member and Justice G P Mittal, Member, CCI, attended the inaugural function on 10th January, 2017 during the 8th Vibrant Gujarat Global Summit held at Gandhinagar, Gujarat during 10-13 January, 2017. Chairperson, CCI, also chaired theme seminar on “Ease of Doing Business – Regulators as Facilitators” at the Global Summit on 11th January, 2017.
3. Mr. Augustine Peter, Member, participated in the Panel Discussion on 'Politics of Competition Reforms in India' in the event organised by CUTS International, at New Delhi on 12th January 2017.
4. Ms. Neha Raj, Joint Director (Law), conducted two sessions on (i) Competition Act: An Overview and (ii) Bid Rigging and Competition Compliance at National CPWD Academy, Ghaziabad on 12th January 2017.
5. Regular sessions on ‘Competition Law & Public Procurement’ during MDP on Public Procurement at NIFM, Faridabad were taken by officers from CCI. During January 2017, Mr. Kuldeep Kumar, DD (Law) and Ms Prachi Mishra, DD (Law) conducted the sessions on 13th January 2017 and 19th January 2017 respectively.
6. Mr Devender Kumar Sikri, Chairperson, CCI delivered inaugural address and Mr S.L. Bunker, Member, Ms. Jyoti Jindgar, Adviser and Mr Manoj Pandey, Advisers, were panellists in the 4th International Conference on “Competition Regulation & Competitiveness” organised by IIM, Kashipur, on 10th February, 2017 at New Delhi.
7. Mr Augustine Peter, Member, CCI, participated as a panelist in the "International Roundtable on Issues in Indian Competition Law: Reflections & Perspectives" on 11th February, 2017 at New Delhi.
8. Mr Rakesh Kumar, Director (Economics) and Mr Nandan Kumar, Joint Director (Economics) were panellists at "2nd NLIU-Trilegal Mergers & Acquisitions Summit, 2017" on 25th - 26th February 2017 at NLIU, Bhopal.
9. Mr Nilotpall Bal, Dy. Director (Eco.) took a session in the 24 Hours Seminar on “Companies Act 2013, Insolvency & Bankruptcy Code etc.” organised by the Institute of Cost Accountants of India on 24th February, 2017 at New Delhi.
10. Mr Manoj Kumar Pandey, Adviser, CCI, participated as a Judge in the final rounds of the 3rd edition of Damodaram Sanjivayya National Moot Court Competition (DSNMC) organised by Damodaram Sanjivayya National Law University, Visakhapatnam (DSNLU) on 26th February 2017.

11. Regular sessions on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad were taken by officers from CCI. During February 2017, Shri Shekhar, DD(FA), Shri Yogesh Kumar Dubey, DD(Eco) and Shri V. Sriraj, DD (Law), on 3rd February, 2017, 10th February, 2017 and 17th February, 2017 respectively.
12. Mr Ved Prakash Mishra, Director (Law), and Dr. K. D. Singh, Joint Director (Law) were on the panel of Judges in the Moot Competition on Competition Law organised by the G.D. Goenka School of Law on 4th March, 2017. .
13. Justice G.P. Mittal, Member, CCI, participated as a Judge in the Eighth NLU Antitrust Law Moot Court Competition 2017 organised by NLU, Jodhpur on 5th March, 2017.
14. Mr. Nandan Kumar, JD (Eco), participated and delivered the Inaugural address on "Overview of Competition Law" in the National Workshop on "Intrinsic Competition of Indian Market" organised by the Department of Economics of Sri Parasakthi College for Women, Courtallam, Tamil Nadu, on 7th March, 2017.
15. Mr Yogesh Dubey, DD (Eco), represented CCI in the Fourth Focused Group Discussions held at EIRC Auditorium, CMA Bhawan, Institute of Company Secretaries of India - Kolkata Chapter, Kolkata on 16th March 2017.
16. Ms Smita Jhingran, Secretary, CCI, inaugurated the Conference and Mr Manoj Pandey, Adviser, was a panelist in the panel discussion on "Evaluation of Jurisprudence of Competition Law in India" in the National Conference on Competition Law and Policy organised by Indian Law Institute, New Delhi, in collaboration with Competition Commission of India during 18th – 19th March, 2017. Of the six Technical sessions, five sessions were chaired by the officers of CCI.
17. Regular sessions were conducted by officers of CCI on 'Competition Law & Public Procurement' during MDP on Public Procurement at NIFM, Faridabad – by Ms Jyotsana Yadav, DD (FA) on 2nd March 2017 and by Mr Mukul Sharma, DD (Eco) on 9th March, 2017.